

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 262 of 2013

Dated : 31st March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Jindal Power Ltd. & Anr. Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Anr. Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Saman Ahsan**

**Counsel for the Respondent(s): : Mr. C.K. Rai for R.1
Ms. Suparna Srivastava with
Mr. A. Bhatnagar (Rep.) for R.2**

ORDER

We have heard the Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 14.04.2014 after serving copy on the other side.

Post the matter for reporting compliance on **17.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**